

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No. 41/241-242/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

**Name of the Company:** Motikumar Harchandrai Nihalani Motikumar  
through his Power of Attorney  
V/s  
Global Dry Fruit Processing Pvt Ltd & Ors

**Section:** 241-242 of the Companies Act, 2013.

**ORDER**

Heard Learned Counsel Mr. Arpit Singhvi, it is not Speaking to minutes.

Hence, matter is fixed for hearing on 26.04.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 16th day of March, 2021